

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTICE

No.21073...../
Computer Cell/2024

Bilaspur, dated 24 December, 2024

The work of installation of new UPS & Batteries are to be taken place, therefore, the SERVER as well as power supplies of this High Court of Chhattisgarh, Bilaspur shall be shut down for 03 – 04 days w.e.f. 25.12.2024 till 28.12.2024.

Sd/-
(K. Vinod Kujur)
Registrar General

Endt. No.21074...../
Computer Cell/2024

Bilaspur, dated 24 December, 2024

Copy forwarded to:-

1. J.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
2. P.S. to Hon'ble Shri Justice Sanjay K. Agrawal High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
3. P.S. to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
4. P.S. to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
5. P.S. to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind infromation of Her Ladyship,
6. P.S. to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
7. P.S. to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
8. P.S. to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
9. P.S. to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
10. P.S. to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
11. P.S. to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
12. P.S. to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,

13. P.S. to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship,
14. P.S. to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship,
15. P.S. to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship,
16. P.S. to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship,
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Judicial/Comp.), High Court of Chhattisgarh, Bilaspur,
19. Advocate General of Chhattisgarh, High Court Campus, Bilaspur,
20. Chairman/Representative of Special Committee of State Bar Council of Chhattisgarh High Court Campus, Bilaspur,
21. President, Chhattisgarh High Court Bar Association, Bilaspur
22. Deputy Solicitor General of India, High Court Campus, Bilaspur,
23. Additional Registrar (Judicial/Admn.), High Court of Chhattisgarh, Bilaspur,
24. O.S.D., High Court of Chhattisgarh, Bilaspur – with a request to upload the above notice in the website of this High Court,
25. In-Charge (WP/Civil/Criminal/Central Filing/Copying), High Court of Chhattisgarh, Bilaspur,
26. Deputy Registrar (Protocol), High Court of Chhattisgarh, Bilaspur,
27. Court Officer, High Court of Chhattisgarh, Bilaspur,

For information/necessary action


(K. Vinod Kujur)
Registrar General